

as the persons have been released, there, so far as we are concerned, the matter ends. We do not wish to carry this any further.

SHRI SATYACHARAN: May I know whether while considering the question of the repatriation of the Portuguese nationals, the Government of India have also considered the lot of the Indians interned in Mozambique and other Portuguese territories?

SHRI JAWAHARLAL NEHRU: We have considered it repeatedly and we are still considering it but we do not tie it up with the return of the Portuguese internees, the military internees chiefly, in Goa. I forget the number— it is between three and four thousand, the Portuguese military and a few civilian personnel connected with the army that were detained in Goa after the operations. We made it clear that they are perfectly free to go and that the Portuguese Government could make its own arrangement to take them away, and we are still waiting for them to take them away. They can go away regardless of any other factor. We deal with it separately and we shall continue to deal with it. But we do not want to make it a bargaining point with Portugal.

PANDIT S. S. N. TANKHA: In one of the communications which was sent by the Portuguese Government some time back, it was stated that some of those persons who were arrested and were living in the other possessions of the Portuguese would not be allowed to return to those places, and upon that the Government of India, I believe, made some representation to the Portuguese authorities that there was no reason why they should not be allowed to return to the country where they were living. I would like to know from the Prime Minister if he has received any reply from the Portuguese Government on that point.

SHRI JAWAHARLAL NEHRU: I have not understood who are some of those persons, Indian, Portuguese, what, where?

PANDIT S. S. N. TANKHA: Indians who were living in Portuguese possessions, other than Daman, Diu and Goa.

SHRI JAWAHARLAL NEHRU: The Portuguese took up an attitude originally that because they were in a kind of state of war with India they were entitled to intern all Indian nationals in their colonies, but then lately they have said that they should return to India; they want them to return to India and not to stay on in those places. That was the position some time ago. Later they modified it somewhat, but it is not quite clear what they are insisting on at the present moment. There is no question of anyone preventing them from returning; they are anxious that Indians should get out.

PANDIT S. S. N. TANKHA: I thought the Government of India had taken up the position that since they were living in other possessions of the Portuguese, there should have been no objection to their living in those areas, and further that they should not be compelled to return to India. I was enquiring if any reply had been received from the Portuguese Government with regard to that matter.

SHRI JAWAHARLAL NEHRU: Yes, the Government of India sees no reason why these people who are carrying on lawful vocations there should be turned out.

CHINESE ROAD-BUILDING IN LADAKH AREA

*26. SHRI N. SRI RAMA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Chinese Communists are operating ten-ton trucks on roads in Ladakh area; and

(b) if the answer to part (a) above be in the affirmative, what is the extent of road building and other works done by the Chinese in the Ladakh area?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a) No, Sir, Government have no information that the Chinese are plying ten-ton trucks in the Ladakh area.

(b) Does not arise.

नेपाल में भारत-विरोधी प्रचार

*२७. श्री भागवत नारायण भार्गव :
क्या प्रधान मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नेपाल में भारत-विरोधी प्रचार में पाकिस्तान भाग ले रहा है; और

(ख) यदि हां, तो ऐसे प्रचार को रोकने के लिये सरकार ने क्या कार्यवाही की है अथवा करने का विचार रखती है ?

† [ANTI-INDIAN PROPAGANDA IN NEPAL]

*27. SHRI B. N. BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Pakistan is taking part in the anti-Indian propaganda in Nepal; and

(b) if so, what action has been taken or is proposed to be taken by Government to prevent such propaganda?

वैदेशिक कार्य उपमन्त्री (श्रीमती लक्ष्मी एन० मेनन) : (क) हमें पता नहीं है कि पाकिस्तान नेपाल में ऐसी कोई कार्यवाही कर रहा है ।

(ख) यह सवाल नहीं उठता ।

‡ THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) We are not aware of any such Pakistan activity in Nepal.

† [] English translation.

(b) This does not arise.]

SHRI SATYACHARAN: In view of the fact that Dr. Tulsi Giri, the Foreign Minister of Nepal, has made some wild charges against India, may I know, Sir, if the Government of India have asked him or sent any despatch to Nepal to clarify his position, that is, to substantiate his statement?

SHRI JAWAHARLAL NEHRU: We have been corresponding with the Nepalese Government on various matters and in some of our letters I think reference was made to the charges made by Dr. Tulsi Giri.

*28 and *29. [The questioner (Shri A. D. Mani) was absent. For answers, vide. cols. 218-19 infra.].

*30. [The questioner (Shri Bairagi Dwibedi) was absent. For answer, vide. col. 219 infra.].

*31 to *33. [Postponed to the 20th March, 1962.]

SHIFTING OF ADDL. C. E's HQRS, FROM DELHI

*34. SHRI P. N. RAJABHOJ: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether any decision has since been taken to shift the headquarters of certain Additional Chief Engineers of the Central Public Works Department from Delhi to other places; and

(b) if the answer to part (a) above be in the negative, by when a decision is likely to be taken?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (DR. B. GOPALA REDDI) : (a) No, Sir.

(b) It will take some time.

श्री पा० ना० राजभोज : क्या माननीय मंत्री महोदय कृपा कर के बतायेंगे कि ऐसे कितने एडीशनल चीफ इंजीनियर्स हैं जिनका दफ्तर दिल्ली में है ?